

Masaudi sub-division of Patna district in Bihar, who saved Rupees one crore from dacoits on October 31, 1990, is yet to be rewarded for his courageous act. Although the young man got seriously injured in the process, he gave little value to his life in the discharge of his duty. Senior officials of the Bank and the local administration were all praise for this courageous act and termed it as patriotic. Such young people should always be encouraged.

The criminals and dacoits attacked the jeep with bombs. The driver got injured and the vehicle caught fire, yet he drove the jeep to safety and saved Government money. It's a pity that the driver had to pay from his pocket for his treatment. The Government should have given him promotion and provided him with adequate compensation and reward.

I request the hon. Minister of Finance to provide appropriate compensation and suitable employment to the young man, so that it may inspire others as well.

[English]

SHRI S.B. SIDNAL (Belgaum): Mr. Chairman, Sir, I would like to draw the attention of the Government to the news report of *Times of India* dated 08th April, 1992, in which it has been stated that there has been communal clashes in Belgaum City.

I would also like to draw the attention of the Government on the *Hindustan Times* news report dated 8th April, 1992, captioned "TOP ULTRAS LINKS IN KARNATAKA." According to this report, some of the top militants self-styled Lt. General of the Bhindranwala Tigers Force of Khalistan visited Bangalore recently for collecting funds. It is also stated in the report that these dreadful Punjab militants have visited Bidar and pledged to help the students of the Guru Nanak Engineering College to avenge the killings of some Sikh students in clashes with locals in 1989.

It is a fact that extremists have extended their activities in Karnataka on a large scale

and communal clashes are also on the increase.

It will be appropriate to recall this House that LTTE activities were in the headlines of newspapers in recent months.

Karnataka is considered as a very peaceful State and its peace loving citizens should not fall under the clutches of these forces. It has never happened in the history of Belgaum now because of such elements entry the situation is becoming from bad to worse.

I appeal to the Government and our hon. Home Minister to take immediate action against such elements with the help of the State Government in the interest of integrity of the country.

[Translation]

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, I am once again raising the issue of North-East here. Just in the morning, we received news to the effect that at 3.P.M. today, the Congress Party is forming Government in the State with the support of M.L.As from other parties. Whom it has weaved away in its own inimitable way. Sir, the State Assembly was kept in suspended animation a few weeks back and subsequently the former Chief Minister and many political parties demanded dissolution of the Assembly and holding of fresh elections. The Congress Party had raised several objections when in Nagaland, the Government with a majority support demanded the dissolution of the State Assembly and holding of fresh elections. Similarly, in Manipur's case all the political parties in the State including the youth congress demand the holding of fresh elections, but the Congress Party is once again at its old game as is evident from its action in Manipur.

Further, this action on the part of the Congress should remove all doubts and expectations in the minds of the people that the Congress has changed, that there is a change in its attitude. This is the very same party which had been responsible for creating similar situations in the country over the

past 40 to 43 years and is also to be blamed for the present situation in State like Kashmir, Punjab and Assam. Through you, today I am forced to repeat here that the Government is creating such a situation in the North-East, in order to instal its Government in the State and for this, the country will have to pay a heavy price. It is highly improper on their part to circumvent the constitution and throttle the political values, just in order to instal their party's Government in small States with a population of hardly 15-20 lakh people. There is still some time left for 3'o clock and I would insist upon the Government that if it is even least concerned about the North-East then it should abandon this thirst for power. Even the State Governor has said that there is no scope for the formation of a new Government and that the Assembly should be dissolved. If I am not incorrect, last Saturday, Shri Lal Krishna Advani was also in the State and he publicly called for the dissolution of the State Assembly and holding of fresh elections. Through you, I would like to convey this demand of all non-congress parties in the country and urge the Government to agree to it, dissolve the Assembly and hold fresh elections.

SHRI LAL K. ADVANI (Gandhi Nagar): Mr. Chairman, Sir, I feel that it is most unfortunate that within a short span of time three States in the North-East viz. Meghalaya, Nagaland and Manipur have become victims of what could be termed as the abominable politics of Article 356 whose provisions are solely misused to serve the vested interests of the ruling party at the Centre.

Mr. Chairman, Sir, as has been said by Shri George Fernandes, last Saturday, I was in Imphal. I observed that the people of Manipur were agitated over two issues. The first issue was concerning the Manipuri language and secondly they were highly agitated over the manner in which New Delhi was making attempts to instal a Congress Government in the State. Therefore, the best remedy available to overcome such situations of uncertainty in a democracy is to seek a fresh mandate from the people. Unfortunately, the Government diluted the

decision taken by the Governor of Nagaland and imposed President's Rule in the State and now attempts are being made to from a Congress Government in the Sate. No words are enough to condemn this atrocious act. It would be a welcome development, if good sense prevails and the Government accepts the suggestion made by Shri George Fernandes, but I don't have any hope in this regard. I condemn this and I feel that the House should now come to a decision on how to oppose when the Government brings forward a Resolution in this regard.

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): It is a dangerous move, in the sense that in a sensitive area of the country it is always a sensitive issue. The Government has to be extra cautious so that those people do not feel alienated from the mainstream; and that is precisely what is happening. Their legitimate demand is for recognition of the Manipuri language and for its inclusion in the Eighth Schedule of the Constitution. There has been unanimous support for it in the House and also outside. The Government is not even prepared to give time to their delegation to come and talk to them. Even for that they are not able to find time, far less any consideration being shown to their demand.

Now attempts are being made by various manoeuvres ... of course quite in the tradition of the Congress Party...for installing their Government. Aya Rams and Gaya Rams are there. They are also getting prominent in this country, along with the other genuine Rams. But this is very serious. It is not a matter of a joke. I am not saying it lightly. Defection is being institutionalised in this country. Anti-defection has lost all relevance. Governments are being set up by encouraging dubious political approaches and attitudes. This is a very serious matter. Of course it is very difficult to expect the Congress Government to learn any lessons. And with their new attempts in dividing even Parties inside the House, they feel more encouraged now. I do not know what will happen with the divine blessings at Tirupati

conference. Therefore, we strongly object to this and we condemn this.

Sir, I support what Mr. George Fernandes has said. If they have any faith, any belief in constitutional propriety, then they should dissolve the House there and immediately declare elections.

[Translation]

SHRI GEORGE FERNANDES: The hon. Minister is present here and I can appreciate his difficulties. I know that he has some regard for the Constitution of this country. (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I would just like to make a brief reaction.

The Government has taken note of what they are saying. But, I think, at the same time they should also turn the pages of history a bit when they were in power, how they handled the North East. I wish to make it clear... (interruptions)

SHRI CHANDRA SHEKHAR (Ballia): Is it an answer from the Minister? (Interruptions) I am not taking it as a personal thing. Is it the reaction of the Government? In the North Eastern Region, the situation is getting worsened every day. What Mr. George Fernandes has said is less than what the actual position is. In every place, you are pursuing a policy where you are leading the country to disintegration. You did something in Punjab. The whole nation is reaping the fruit of that. You did something in Nagaland. I do not know what is going to happen. You are doing the same thing in Manipur. You did the same thing in Meghalaya. You are doing the same thing in Jharkhand area. Everywhere, because of your indecision or because of your manipulation, things are going against the basis interests of this nation.

My dear friend, Shri... (Interruptions)

SHRI SOMNATH CHATTERJEE: Kumaramangalam.

SHRI CHANDRA SHEKHAR: Shri Mohan Kumaramangalam was a great man. I am not going to compare that Kumaramangalam with him.

He is Rangarajan Kumaramangalam. I hope that something of that Kumaramangalam will be in him and he will think of something more seriously because it is not a matter of joke. The matter is much more serious. Shri Lal K. Advani was there. Shri George Fernandes was there. We are sitting on a volcano.

Mr. chairman, Sir, you know that half of our Army and Para-military organisations are engaged as of today in keeping peace in this country. Are you going to deploy more people for keeping this civil law and order? sir, I do not know. They are not capable of doing anything now. But the matter is much more serious. And I hope that all these things will be considered more seriously.

[Translation]

SHRI LAL K. ADVANI: Mr. Chairman, Sir, since a reference has been to Manipur, I take this opportunity to make a submission in regard to it. There are two points agitating the mind of the people. One can be solved if the ruling party resists the temptation to form a Government in the State and orders fresh elections. But it will be difficult for them to agree to this arrangement. The second, I feel is comparatively simple and it will help in improving the situation in the State. The people do have a strong feeling for Manipuri language. As such, there should be no difficulty in accepting it. The Government should make up its mind prior to the advent of the Private Member's Bill slated for Friday. If you make an announcement to this effect on that day itself, it will send good signals. You should not say that you are not prepared now.

[English]

SHRI RANGARAJAN KUMRAMANGALAM: Sir, at the outside I would like to make it clear that what is happening today in Manipur is a part of the democratic process. To say that when Congress takes power it is by manipulation but when the allies of the opposition take power, it is by democracy. I think, it is not fair. Firstly, you cannot have two systems of balance. Secondly, it is true that in the North Eastern region the situation is delicate. It is not a case where I would say that one should not bother about. Insurgency is there. We are extremely worried. About Nagaland situation, we made it clear that the insurgency situation is something which, I think, we should all look at from a non-partisan point of view. It is serious enough for all of us jointly apply our mind as to how to do it.

With regard to the Manipuri language issue, I do appreciate the issue being raised. Shri Saifuddin Choudhury, just a few moments ago, came across to me on this side and said that there is a delegation awaiting to see the Prime Minister. I would immediately make a mention to how soon we can do it. I understand the sentiments of the Manipuri people. There has been unanimity on this issue in the House earlier. We would find how best to solve the problem. (Interruptions)

MR. CHAIRMAN: Now, we shall take up Papers to be Laid on the Table.

Shrimati Margaret Alva.

13.06 hrs.

PAPERS LAID ON THE TABLE

Detailed Demands for Grants of the Ministry of Personnel, Public Grievances and Pensions for the Year, 1992-93, Annual Report and Annual Accounts of the Institute of Physics, Bhubaneswar, etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of SHRIMATI MARGARET ALVA: I beg to lay on the Table....

(1) A copy of the Detailed Demands for Grants (Hindi and English Version) of the Ministry of Personnel, public Grievances and Pensions for the Year 1992-93. [Placed in Library see No. LT- 1764/92]

(2) (i) A copy of the Annual Report (Hindi and English Version) of the Institute of Physics, Bhubaneswar, for the year 1990-91.

(ii) A Copy of the Annual Accounts (Hindi and English Version) of the Institute of Physics, Bhubaneswar, for the year 1990-91 together with Audit Report thereon.

(iii) A statement (Hindi and English Version) regarding Review by the Government on the working of the Institute of Physics, Bhubaneswar, for the year 1990-91.

(3) A statement (Hindi and English Versions) showing reasons for delay in lying the papers mentioned at (1) above. [Placed in Library see No. LT-1765/92]

(4) (i) A copy of the Annual Report (Hindi and English Versions) of the Institute of Nuclear Physics, Calcutta, for the year 1990-91 along with audited Accounts.

(ii) A statement (Hindi and English Versions) regarding Review by the Government on the working of the saha